

(d) the extent to which the exports to Japan are likely to be increased as a result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA): (a) A statement is enclosed.

(b) to (d). The Central Government has been carrying on a regular dialogue with the State Governments for identify-

ing non traditional agricultural commodities which can be exported to other countries including Japan. Certain new agricultural items e.g. mushrooms, oranges, tomatoes, pineapples ginger, bananas and black pepper, have been identified. India has also welcomed the Japanese technology for upgrading our yield and for setting up commercially viable export oriented units for agricultural items. Efforts are being made to achieve full conformity with the Japanese Health and Quarantine Regulations.

**Statement**

*Present exports of some major Indian Agricultural commodities to Japan during 1984-85*

S. No.	Item	Quantity* (MTs)	Value* (Rs in lakhs)
1.	Guar Gum	1508	107
2.	Dehydrated Onion and Garlic	469	79
3.	Starch (Tamarind Kernel Powder)	1230	41
4.	Animal Casings (Sheep Casings)	Not available	70
5.	Pickles and Chutneys	173	20
<b>Total</b>			<b>317</b>

\*Provisional

**Measures Taken by National Banks to Promote Industrial Entrepreneurs**

6036. SHRI MOHAR SINGH RATHORE: Will the Minister of Finance be Pleased to state :

(a) the measures taken by the nationalised banks to promote 'Industrial Entrepreneurs' in North Eastern region, particularly among the tribals ;

(b) whether there is a cell in his Ministry to monitor prompt and just disposal of loan applications by the trial entrepreneurs ; and

(c) if not, whether Government proposes to set up such a cell ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a). Public

Sector Banks, particularly State Bank of India, have been conducting Entrepreneurial Development Programmes, in the States/Union Territories in North-Eastern Region to motivate potential entrepreneurs, including the tribals to risk-bearing ventures with a view to facilitating industrialisation of North-Eastern Region. Public Sector Banks have set up consultancy cells in their Head/Regional Offices in the North-Eastern Region manned by technically qualified personnel to assist their operating staff in assessing the technical viability of the projects and also for providing managerial and technical assistance to entrepreneurs. Separate Cells for Scheduled Castes/Scheduled Tribes have been set up to assist Scheduled Castes/Scheduled Tribes beneficiaries. The tribals in the North-Eastern Region are given adequate financial and technical assistance to set up their own ventures on the basis of the schemes drawn by the banks. Problems of credit flow to North-Eastern Region particularly with reference to tribal development are also discussed and resolved at the State Level Bankers Committee in all the State/Union Territories in North-Eastern Region.

(b) and (c) : No, Sir.

#### **Steps Taken to Restore Efficiency in Management in Banks**

6037. SHRI BRAJA MOHAN MOHANTY : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that management functions of the nationalised banks have suffered erosion during these years if so, the details thereof ;

(b) whether it is proposed to take any steps to restore efficiency of the management of these banks ;

(c) whether Government are considering any change in the mode of appointment of members of the Management Boards and their Chairman ;

(d) whether Government are also considering to relax any control by the Reserve Bank of India over the Boards and their Chairman, if so, details thereof ; and

(e) whether Government have come across the differences and conflicts in between Chairman and the Management Boards, if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) and (b). In the wake of rapid expansion of the banks' operations, their internal management in some areas like data reporting and control and supervision, customer service, house keeping etc. had experienced considerable stress, since the existing systems had not been adequate to fully cope with the increasing demands. Government and the Reserve Bank are seized of the shortcomings and necessary corrective measures, including revamping of top management and toning up of administration in the public sector banks, introduction of mechanisation, computerisation and use of electronic and mechanical aids to cope with the enormous volume of banking transactions, enforcement of discipline etc. are being taken to improve the working of the banks.

(c) and (d). No such proposals are under consideration.

(e) In terms of provisions of the Banking Companies (Acquisition and Transfer of Undertakings) Acts 1970 and 1980, the general superintendence, direction and management of the affairs and business of the nationalised banks vests in their Boards of Directors, each of which, inter alia, includes Chairman and Managing Director also. All questions at the meetings of the Boards are decided by majority of votes as provided for in the Nationalised Banks (Management and Miscellaneous Provisions) Schemes 1970 and 1980,